

New Railway Lines

4095. ACHARYA VISHWANATH DAS SHASTRI: Will the Minister of RAILWAYS be pleased to state:

(a) the total kilometers of new railway line laid in the country and the kilometers of railway line converted into broad-gauge during the Seventh Five Year Plan;

(b) the allocation made for this purpose in the Eighth Five Year Plan;

(c) the amount allocated by the Government for the above said work for North Eastern Railway covering eastern region of Uttar Pradesh;

(d) whether the Government propose to lay some new railway lines in this region; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) During the VII Plan, 881 Kms. of new lines and 326 kms. of Gauge Conversion, were completed.

(b) Rs. 900 crores for New lines and Rs. 4500 crores for Traffic facility works, which include doubling, gauge conversion and remodelling of yards.

(c) Allotment to individual Railways are made according to requirements and availability of funds on year to year basis. Funds are allotted to Railways work-wise and not State-wise. The amount earmarked for N.E. Railway during the current year for new lines and Gauge Conversion works is Rs. 22 crores and Rs. 88 crores, respectively.

(d) and (e). No decision in this regard has been taken.

Central Assistance for School Buildings

4096. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Central assistance is provided for construction of school buildings as per New Education Policy;

(b) if so, the details thereof;

(c) whether such assistance has been stopped;

(d) if so, the reasons therefor;

(e) whether a number of economically backward States have sought such assistance for this purpose;

(f) if so, the details of the proposals submitted by the State Governments particularly by Rajasthan Government; and

(g) the action taken by the Union Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b). The construction of school buildings is the responsibility of the State Governments. However, the Ministry of Rural Development, depending on the savings under the Jawahar Rozgar Yojana (JRY) provides financial assistance for construction of school buildings under Operation Blackboard scheme. The cost of construction is shared by the Ministry of Rural Development and State Govt. in the ratio of 48% and 52% respectively.

(c) No. Sir.

(d) Question does not arise.

(e) Yes, Sir.

(f) and (g). During 1990-91 and 1991-92, 16 States including Rajasthan submitted

proposals for release of funds under Jawahar Rozgar Yojana (JRY). The details of funds released to the States are given in the Statement I. The proposals received from the State Govts. for 1992-93 have not been sanctioned so far. Details are at Statement II.

STATEMENT

The Details of funds released under Jawahar Rozgar Yojana (Central Share) for construction of school buildings under OB for 1990-91 1991-92.

S.No	Name of the State	Amount released (Rs. in lakhs)		
		1	2	3
1.	Andhra Pradesh			578.19
2.	Arunachal Pradesh			11.25
3.	Assam			23.76
4.	Gujarat			450.78
5.	Haryana			138.72
6.	Himachal Pradesh			135.93
7.	Jammu & Kashmir			823.20
8.	Karnataka			1122.82
9.	Madhya Pradesh			1384.50
10.	Meghalaya			60.00
11.	Mizoram			15.60

S.No	Name of the State	Amount released (Rs. in lakhs)		
1	2			3
12.	Orissa	360.00		
13.	Punjab	635.35		
14.	Rajasthan	976.87		
15.	Tripura	33.69		
16.	West Bengal	461.52		

STATEMENT-II

The proposals received from State Govts. for release of funds for construction of School buildings under Operation Blackboard for 1992-93.

(Rs. in lakhs)

S.No.	Name of the State	State non-JRY allocation	Central JRY Share requested
1	2	3	4
1.	Andhra Pradesh	2443.52	2932.22.
2.	Arunachal Pradesh	3.00	3.60
3.	Goa	20.00	24.00
4.	Gujarat	144.35	173.22
5.	Jammu & Kashmir	417.00	500.40
6.	Karnataka	719.30	862.80
7.	Kerala	48.00	57.60
8.	Maharashtra	433.43	521.32
9.	Mizoram	12.76	15.31
10.	Orissa	254.00	304.80
11.	Tripura	22.76	27.31

S.No.	Name of the State	State non-JRY allocation	Central JRY Share requested
1	2	3	4
12.	Uttar Pradesh	619.20	743.04
13.	West Bengal	169.00	282.80

Forest Research

4097. SHRIMATI KRISHNENDRA KAUR DEEPA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the names of the countries with whom the Indian Council of Forestry Research and Education has reached agreement in the field of forest research;

(b) the number of foreign scientists working in India in the field of forestry research, country-wise; and

(c) the number of Indian scientists engaged in forestry research in foreign countries, country-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) No agreement has been reached with any country for external assistance to the Indian Council of Forestry Research and Education (ICFRE). However, a few Project Proposals in various spheres of forestry research are at different stages of negotiations:

(b) ICFRE have advised that no foreigner is engaged in forestry research as such in any of its Research Institutes.

(c) Several Indian scientists are employed in foreign countries in Universities and research institutes, some of them on forestry or forestry related research. However there is no centralised information system on such employment of Indian nationals or expatriates area wise/country wise.

[English]

Ban on Movement of Foodgrains

4098. SHRI AVTAR SINGH BHADANA: Will the Minister of FOOD be pleased to

state:

(a) whether the Union Government propose to lift the ban imposed by various State Governments on movement of foodgrains in States;

(b) if so, the details of the instructions issued; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) to (c). There is no ban on the inter-State movement of wheat, levy free rice and coarse grains and the entire country is treated as a matter of policy as a single Food Zone. However, some States have restricted inter-State movement of paddy, inter-alia, to encourage the development of local milling industry in the respective States.

New Sugar Mills

4099. SHRI CHANDRESH PATEL:
SHRI SATYA PAL SINGH
YADAV:
SHRI PRAKASH V. PATIL:

Will the Minister of FOOD be pleased to state:

(a) the places for which proposals for setting up of new Sugar Mills have been received by the Government for the last three years, year-wise and State-wise;

(b) the details of proposals cleared till date in each State-district-wise;

(c) the number of proposals likely to be cleared during 1992, district-wise;

(d) the time by which all the pending proposals are likely to be cleared; and